

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.23/97

Monday, this the 27th day of July, 1998.

CORAM

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR A M SIVADAS, JUDICIAL MEMBER

J. Vijayan Pillai,  
S/o. G. Janardhanan Pillai,  
Adhoc Store Issuer, Office of the Executive  
Engineer(Doubling), Southern Railway, Quilon,  
Residing at Sasindrasadanam,  
Inchakkadu, Mylom P.O.,  
Kottarakara, Quilon District.

...Applicant

By Advocate Mr. V.R. Ramachandran Nair

Vs.

1. Union of India represented by the General Manager, Southern Railway, Park Town, Madras - 600 003.
2. The Chief Personnel Officer, Southern Railway, Park Town, Madras - 600 003.
3. The Divisional Railway Manager (Personnel), Southern Railway, Trivandrum.
4. The Senior Divisional Personnel Officer, Southern Railway, Trivandrum.
5. Smt. V. Leelamani Amma, Woman Khalasi, Office of the Executive Engineer(Doubling), Southern Railway, Quilon.

...Respondents

By Advocate Mr. P.A. Mohamed for respondents 1 - 4

The application having been heard on 27.7.98,  
the Tribunal on the same day delivered the following:

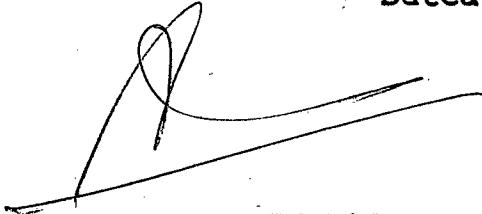
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HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

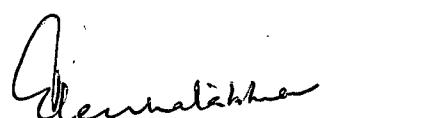
The learned counsel for the applicant seeks  
permission to withdraw the application without prejudice.

The permission is granted. The application is dismissed as withdrawn. No costs.

Dated the 27th day of July, 1998.



A M SIVADAS  
JUDICIAL MEMBER



*General Secretary*  
P V VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

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